

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO.488 OF 2002

KAPILA HINGORANI & ANR.

Petitioner(s)

VERSUS

STATE OF BIHAR & ANR.

Respondent(s)

(With appln(s) for directions, impleadment and office report)

With W.P. (C) No.194 of 2003

(With office report)

Date: 09/08/2010 These Matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE SWATANTER KUMAR

Attorney General For India (N/P)
Mr. Prabha Shankar Mishra, Sr. Adv. (A.C.) (N/P)

For Petitioner(s)

Dr. Aman Hingorani, Adv.
Ms. Priya Hingorani, Adv.
Ms. Swati Sumbly, Adv.
for M/s. Hingorani & Associates, Adv.

For Respondent(s)

Mr. Gopal Singh, Adv.
Mr. Manish Kumar, Adv.

Mr. Amit Kumar, Adv.

Mr. Mohan Jain, ASG.
Mr. D.K. Thakur, Adv.
Ms. Yogita Yadav, Adv.
Mr. S.N. Terdal, Adv.
Ms. Sushma Suri, Adv.

Mr. P.N. Mishra, Sr. Adv.
Mr. Anil K. Jha, Adv.
Mr. Santosh Kumar, Adv.

Mr. Ravi Shankar, Sr. Adv.
Mr. A.P. Sahay, Adv.
Mr. Himanshu Shekhar, Adv.

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UPON hearing counsel the Court made the following

O R D E R

The issues involved in these cases basically are legal issues. They will have to be gone into by the concerned High Courts. This Court has so far monitored the matter to its best possible ability. In the circumstances, we request the High Court to examine these matters in the PIL and pass appropriate orders in these PILs as expeditiously as possible. The Registry is directed to forward copy of this order to the

Registrar General of the High Court. The attention
of the Hon'ble Chief Justice of the High Court may
be drawn to this Order.

We request the High Court
to consider the orders passed by this Court giving
appropriate directions from time to time in these
cases. We also direct the High Court to consider
making interim payments to the affected persons
including medical treatment.

The writ petitions are disposed of
accordingly.

In view of the order passed in the writ
petition, no orders are required to be passed on
the interlocutory applications.

[Alka Dudeja]
A.R.-cum-P.S.

[Madhu Saxena]
Assistant Registrar